

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TUSK BITUMIN TRADING PRIVATE LIMITED

1.	Name of Corporate Person	Tusk Bitumin Trading Private Limited
2.	Date of Incorporation of Corporate Person	10 th March, 2021
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51909GJ2021PTC151711
5.	Address of the registered office and principal office (If Any) of Corporate Person	Flat No. 101, Plot No. 10, Sector 2, Gandhidham, Kachchh, Gujarat-370201, India
6.	Liquidation Commencement Date of Corporate Person	7 th March, 2025
7.	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	Name: Mr. Manish Kumar Bhagat Address: B-1204, Shilp Corporate Park, Rajpath Rangoli Road, Bodakdev, Ahmedabad-380054 Email Id: mbhagat2003@gmail.com Mobile Number: +91 98790 61500 IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438 AFA Valid up to: 31/12/2025
8.	Last date for submission of claims	6 th April, 2025

Notice is hereby given that the **Tusk Bitumin Trading Private Limited** has commenced voluntary liquidation on **7th March, 2025**.

The stakeholders of **Tusk Bitumin Trading Private Limited** are hereby called upon to submit a proof of their claims, on or before **6th April, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The relevant forms can be obtained from the website of IBBI i.e. <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



MANISH KUMAR BHAGAT
Voluntary Liquidator - Tusk Bitumin Trading Private Limited
IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
AFA Valid up to: 31/12/2025

Date: 11/03/2025
Place: Ahmedabad